



**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
APPELLATE SIDE CRIMINAL JURISDICTION**

CR. WRIT PETITION NO. 2471 OF 2022

Sameer Sharad KulkarniPETITIONER
V/S
State Of MaharashtraRESPONDENT

Sameer S. Kulkarni for Petitioner in person
Sandesh D Patil a/w Chintan Shah R-1
A.R.Kapadnis, APP

**CORAM : HON'BLE JUSTICE REVATI MOHITE DERE
&
HON'BLE JUSTICE SHARMILA U.
DESHMUKH, JJ**

DATE : 19th August, 2022

P.C. :

Not before the Bench of which Justice Revati Mohite Dere is a member.

(FOR REGISTRAR JUDICIAL - I)